

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB-1295/ND/2019

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

Vs

M/s. Vinayak Rashi Steels Rolling Mills Pvt. Ltd. &Ors.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 13.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. JatinJullea, Adv. Arsalan Syet, Adv. Prateek Khaitan and Adv.
Apoorv Malhotra

For the Respondent : Adv. Vaibhav and Adv. Sumeet

ORDER

Ld. Counsels for both the parties have put in appearance and prayed for short adjournment. List for final arguments on 15.11.2019 as prayed for.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG